

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.234  
**Appeal/2(AHM)2022**

**Proceedings under Section 252(3)**

**IN THE MATTER OF:**

Jitendra Harilal Mehta & Ors  
(Index India Pvt Ltd)  
V/s  
Registrar of Companies,Gujarat & Anr

.....Applicants

.....Respondents

**Order delivered on: 01/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Pinal Shukla, PCS for Mr. Dhiren Dave, Adv.  
For the Respondent : Mr. Kunjal Dalal, PCS for R-2.  
For the RoC : Ms. Rupa Sutar, Dy. RoC

**ORDER**

Ld. Counsel for the respondent is directed to supply copy of reply upon applicant.

List for further consideration on 02.05.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**